

THE HIGH COURT OF KERALA

A7- 127/2020

Kochi : 682 031  
Date : 12.06.2020

NOTICE

Sub:- Introduction of e-filing module for Bail Application – helpline service – reg.

Ref:- High Court Notices of even number dated 10.06.2020 and 11.06.2020

.....  
In continuation of the reference cited, it is hereby informed that the helpline service for filing related matters is as follows:-

Helpline Number: 0484-2562151  
(Filing)

Time : 10.30 a.m. to 03.30 p.m. (Monday to Friday)

(By Order)

  
Sophy Thomas  
Registrar General

To

The Advocate-General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.  
The Additional Advocate-General, Ernakulam (2)  
The Additional Director General of Prosecutions, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam (2).  
The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.  
The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Standing Counsel, Government of India (Taxes), Ernakulam.  
The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.  
The Director of the Kerala Judicial Academy, Athani. (He shall bring the matter to the attention of the Chairperson, KJA).  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam  
The Registrar (Judicial), High Court.  
All officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretaries to Judges, High Court.  
The Filing Section, High Court.  
The IT Section, High Court (they shall publish the notice in the High Court Website.)  
The Court keepers, High Court  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock File.

Copy submitted to :- **The Honourable the Chief Justice &  
The Honourable Judges**